SHRI ATAL BIHARI VAJPAYEE: Has she given any reason for her resignation?

MR. CHAIRMAN: The question is:

"That in pursuance of clause (i) of subsection (1) of section 5 ot the Prevention of Cruelty to Animals Act, 1960 (59 of 1960), this House do proceed to elect, in such manner as the Chair-•i in may direct, one member from among the members of the House to be a member of the Animal Welfare Board in the vacancy caused by the resignation of Shrimati Shakuntala Paranjpye from the membership of the said Board."

SHRI ATAL BIHARI VAJPAYEE: Sir, now that the House has been called upon to vote on the issue, the House would like to know the reason for the resignation. Will the hon. Minister enlighten us?

SHRI ANNASAHIB SHINDE: She wrote to the Chairman that on grounds of

- 1. Number of Members to be elected
- Last date and time for receiving nominations.
- Last date and time for withdrawal of candidature,
- 4. Date and time of election
- 5. Place of election
- 6. Method of election

#### RE CALLING ATTENTION NOTICE ABOUT DEMONSTRATION BY DEVE-LOPMENT OFFICERS OF LIFE INSURANCE CORPORATION

SHRI D. THENGARI (Uttar Pradesh): Sir, I have given a calling attention notice inviting the attention of the Government to the Development Officers of the Life Insurance Corporation of India, who are staging a demonstration today before Parliament for their demands. In view of the important role played by them tn the national economy I would request the hon. Minister of Finance, through you, Sir, to make a statement on this issue

MR. CHAIRMAN: Yes, we have received the notice and we have passed it on.

health she would like to be relieved of her responsibilities.

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SHRI GANGA SHARAN SINHA (Bihar): The hon. Member is here and she herself can state the reason.

SHRIMATI SHAKUNTALA PARANJPYE (Nominated): What the hon. Minister stated just now is correct, Sir.

SHRI ATAL BIHARI VAJPAYEE: In that case we should elect a healthy Mem ber who would not resign.

MR. CHAIRMAN: No canvassing. No canvassing for health or illness.

The motion was adopted.

MR. CHAIRMAN: I have to inform the Members that the following dates have been fixed for receiving nominations and for holding election, if necessary, to the Animal Welfare Board:—

One.

16th March, 1966 (Upto 3 P.M.)

17th March, 1966 (Upto 3 P.M.)

18th March, 1966 (Between 3 P.M. and 5 P.M.)

Room No. 63, First Floor, Parliament House, New Delhi.

Proportional representation by means of the single transferable vote.

# THE BUDGET (RAILWAYS), 1966-67 —GENERAL DISCUSSION—continued

MR. CHAIRMAN: Now we shall take up the further discussion on the Railway Budget. Dr., Shrimati Phulrenu Guha.

DR. SHRIMATI PHULRENU GUHA (West Bengal): Mr. Chairman, Sir, please allow me to congratulate the Railway Minister and the Railway men for their hard and sincere work during the last war with Pakistan. Our jawans fought the battle but it must be admitted that cur Railways played a unique role for the wonderful success that we had in the war. It is proved beyond doubt that our Railway people can do their job with sincerity. I take this opportunity to sympathise with the

IDr. Shrimati Phulrenu Guha.] families of the railwaymen who lost their lives during the last wir

The Railways constitute the most important transport system in our country and the Railways employ quite a large number of people. This is also the biggest public sector undertaking in India. The Railways can legitimately take pride in the fact that this public sector undertaking which is the biggest in the country is maintaining its present position.

Here I would like to refer to the over-crowding in trains. There is no doubt that ihe number of trains has been increased during recent years. All the same the over-crowding continues not only in the trains but also on the platforms. It is indeed a job for passengers to go in or come out of the compartments, since they have to struggle through luggage on the platform. In this connection I would request the hon. Minister of Railways to see that the platforms are not over-crowded with luggage so that passengers can come out of, and go into, the compartments without much difficulty.

It is very very unfortunate that a number of bogies have been burnt. A number of railway lines have been damaged. People want more accommodation in the trains. How is that possible when bogies are burnt? Who is going to suffer? Sir, these are national properties. This property does not belong to the Government or to any party. It belongs to the nation 3nd the common people are going to suffer due to all this burning.

It has been seen that the number of tickets sold much more than the number of seats available in the compartments. There are some difficulties in getting seats and berths allotted in different trains. I can give a number of instances, Sir. I shall mention only one. I booked my berth in the ladies' compartment on the 15th February, 1966 for going to Calcutta on the 3rd March, 1966 by the Delhi-Kalka Mail. On the 3rd March when I arrived on the platform I was surprised to find that my name was not there in the list on the ladies' compartment. And it was very interesting to note that there were the names of two other ladies. One of them happened to came with me on the 22nd February to

Delhi. We came together in the same compartment. She informed me on the way that she had booked her berth for the return trip on the 27th February. On the 25th February she changed her reservation from the 27th February to 3rd March. And it was very surprising that she got her berth and I did not get it. But the other lady whose name was there, she did not turn up. I give this as.an example. This is not an accident. I travel quite a lot at least from Delhi to Howrah and from Howrah to Delhi and quite often this happens. When you ask the Railway" men on the platform as to why this is like that, the usual reply is, "We did not know It is done from Head Office. You may meet the Conductor Guard." And usually on Delhi platform, particularly for th; Kalka Mail you do not get the Conductor Guard, even five minutes before the train leaves the station. I have often pointed out-not only myself but other passengers also-that the Conductor Guard who is supposed to be on the platform half an hour before the train leaves cannot be found out even when it is five minutes for the train

I would like to mention here another type of incident which must be looked into This is not stray case but seems to be general. I was coming from Puri lasi October. There was one berth vacant in our compartment. There was great rush in Cuttack. That we could see. When the train was about to move, a young man came into our compartment, put his things and went out. I heard him saying to somebody—I did not see the other person that because of the rush that day he had to pay ten rupees whereas usually it was only five rupees. There must be some defect in the allocation of seats and berths. I would request the Railway Minister to look into the machinery and the system of allocating berths. There must be some defect in the system and I hope conditions would improve.

There is no denying the fact that amenities for the third class passengers have been improved but it must be admitted that there is much room for improvement and it ia surprising that moneys allotted for passenger amenities are not fully utilised. I do not understand this. I hope proper steps would be taken to utilise the full amount

Catering is a very profitable business but it does not seem to be so in the Railways. This is probably because of the fact that the food supplied by the Railways is not good and hence the travelling public does not like to eat from the Railway restaurants or the dining cars. This probably is the reason why there is not much profit.

On my travels to and from Howrah, on the Howrah-Delhi line, I was told the bearers serving in the dining cars do not get their pay. This has been so since October last.

[THF VICE-CHAIRMAN (SHRI M. P. BHARGAVA) in the Chair.]

I understand that the bearers are given the option of getting a salary or a commission on the sales. Those bearers working in the North Eastern Railway have opted for salary but it is strange that since October they have not been paid any salary at all. How can you expect them to work? The Railway Minister should find out who is responsible for this what I feel to be a criminal act and take proper steps against the person or persons responsible for this delay in the payment. Because these poor people cannot talk much with higher officers they are being deprived of their payment since October.

After the introduction of the electrical trains in the Howrah Sealdah line, people are put to a great inconvenience. There are no latrines in the trains and there ar\* also no latrines on most of the station platforms of the Suburban Section. Even where there are latrines, they are hardly fit for use because there is no water.

There is a demand for opening a station between Jadabpur and Garia. The area is densely populated and fast developing with the growth of industry in and around that area. There is hardly any room for im- provement in road transport with the road facilities as they are. The housing problem is a very great one in Calcutta and it will be solved to some extent if there is a station between Jadabpur and Garia. May I suggest the opening immediately of a flag station there with a regular station opened as soon as possible thereafter? There is a long-standing demand for the introduction of a pafr of fast trains to Delhi from Sealdah via the main line. no new

trains can be introduced, at least the Delhi-Howrah Express could be started from" Sealdah. I would request the Railway Minister to look into this. There is also no train from Sealdah to Bombay and there is hardly any connection with Sealdah for North Bihar and Banaras. There is a great deal ot' hardship to passengers who have to come all the way to Howrah. It is also known to our Minister that the Howrah Bridge is very much overcrowded. All the people have to come over that Bridge and because ot the overcrowding there it has often happened that people were not able to catch their trains. If some of the trains are diverted from Howrah to Sealdah, or if fresh trains are started from Sealdah, this would relieve to some extent the congestion. Sir, the South-Eastern Railway also needs expansion facilities in the Howrah area and it is very clear that expansion of the South-Eastern Railway can be done only through Howrah. The Eastern Railway can take advantage of the present situation of Sealdah which bas been electrified at great cost. I would request the Railway Minister to review the whole situation and see what can be done. I would like him to really look into the matter and not give us the usual reply, "We have considered the matter but we find that nothing can be done." My request is that that sort of reply should not be given. We want some relief and the money spent for the improvement of the Sealdah Station should be fully utilised.

I would like now to come to the question which is an everlasting question for the people of Calcutta. This relates to the construction of a circular railway in and around Calcutta. The question of going in for an underground railway was also there last year. At least in the papers we had seen mention about this but we have not heard anything about the decision of the Ministry either about the circular railway or about the underground railway. It is known to all that something must be done to combat the overcrowding population. The transport problem of Calcutta is the worst in India. Calcutta has passed the saturation point, it must be admitted by all, particularly so far as traffic and conveyances are concerned. Everybody admits that something must be done but we have not heard anything so far. The traffic rn Calcutta is going from bad to worse. May I

. [Dr. Shrimati Pfaulreuu Guha.J point out that the problem of traffic in Calcutta is not the problem of West Bengal only and from that point of view it must be dealt with and the decision must also be taken from that point of view. After the decision is taken, the implementation must be done as soon as possible. Something must be done. That is our request. With these words, I support the Railway Budget most heartily. Thank you,

SHRI MULKA GOVINDA REDDY (Mysore): Mr. Vice-Chairman, the Railways play a very important and vital role in the economy of the country. It will be the hallmark of the progress that we have performance and if the Railways are developed properly. Unfortunately, the Railways have not developed properly in certain areas and certain zones in the country. While I welcome the decision of the Railway Ministry to carve out a South Central Zone with Hyderabad as its Headquarters there is still needs to be created in order to give better aware that more than 88 per cent of the income is derived from third class passengers units of the Railways. and the amenities that have been provided to the third class passengers are not adequate. Even now overcrowding is still going on and increase the railway fare but to impose a three the amenities that ire provided to the per cent surcharge on all goods traffic passengers are utterly inadequate. The food excepting certain categories and an upward that is served to third class passengers is not at revision of freight charges with regard to coal, all satisfactory.

SHRI ATAL BIHARI VAIPAYEE (Uttar Pradesh): Hopeless.

Siuu MULKA GOVINDA REDDY: The catering arrangements that are made either by tha private vendors or by the departmental cheap foodgrain shops for the railwaymen. catering deserve to be condemned. Proper steps should be taken to see that better catering arrangements both in the Railways as well as at stations are made to provide good healthy food to the passengers, particularly to those who travel in the long distance trains. More and more sleeper coaches should be provided to the third class passengers. When it is a fact that the majority of the income of the Railways is derived from the third class passengers the

Railway Board should take care to provide dust-proof and clean compartments. If one travels in the Frontier Mail from Bombay to Delhi it looks as though he himself was the engine driver. That is the state of affairs in the Indian Railways. When you look at Railways in other countries, particularly in Japan, you will find what a clean service the passengers there get from their Railways. Punctuality is not maintained properly. From 1963-64 punctuality has fallen from 85.49 per cent to 83.69 per cent in 1964-65. This is the fate of the mail and express trains. The other passenger trains do not keep up to the timings at all.

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Mr. Vice-Chairman, I welcome dieselisation and electrification of the Indian Railachieved and the development that we have ways. More and more dieselisation and attained if the Railways show a very good electrification should take place so that it will give quicker movement both for passenger and goods traffic. It will also provide better amenities to the travelling public; particularly they will not have the necessity to breathe the coal dust which you come across if yon travel in a train run by an engine which uses coal. It does not mean that when we ask for room to examine the question afresh and some dieselisation and electrification of Indian of the Railway Zones are too unwieldy. One Railways the persons who are employed will more Zone with Mysore as Headquarters have to go out of employment. It will be the duty and the responsibility of the Railway performance and better service to the people Board to see that they are not retrenched but of this country. Mr. Vice-Chairman, you are they are given alternative employment either in the workshops or in some other production

> Mr. Vice-Chairman, the Railway Minister came out with a proposal this time not to coke and salt. This will not only shoot up the prices but it will also hamper the progress of the country to a great extent. It will shoot up the prices so that the cost of living of the railway employees will be affected. Formerly, before 1947, the Railways used to provide After independence that has been given up. When the prices shoot up and when dearness allowance is given to neutralise the rise in the cost of living it is not sufficient. Therefore, in order to avoid that it will be a healthy practice for the Railways to provide cheap foodgrains to the railwaymen.

Mr. Vice-Chairman, it has been the practice with the Railways, whenever people ask for new lines, to say that such a line is not remunerative. That should not be the main criterion for deciding the laying of new railway lines. Backwardness and other considerations should be taken into consideration while laying new Jfnes. Particularly the areas which are affected by chronic famine conditions shouJd be taken up for laying new railway lines. That will not only provide employment for those unemployed, but it will also add to the development of that area; it will increase the trade and commerce of that area. So it is with that view that ihe Railway Ministry should plan the expansion of Railways.

It has been said, and rightly, that the southern part of India has been utterly neglected by the Railway Ministry with regard to the laying of new lines. Even where some time to complete the construction of new lines. And where the construction is going on the Railway Ministry is not thinking of that where there is broad gauge system the movement of goods as well as passenger traffic is accelerated and that helps the progress of the country, the development of Kerala. It passes'through Coorg which is rich gauge or narrow gauge system that hampers quicker movement of goods and passenger traffic. Therefore, whenever a new line is thought of it should be on the basis of broad drawing up any new railway line in this area. the proper and healthy development of the Railways Whenever anv expansion programme is undertaken it should be on the converted into BG. Bangalore-Kolar, which is sanctioned and construction is going on. fiangalore-Salem railway has been sanctioned and construction is going on, but unforas a broad gauge. They say that when the occasion demands, we may have a broad gauge system. We are providing for creating a broad gauge when the need arises, but for the Bangalore-Brindavan Express should be expresent we are satisfied with the laying of a tended up to Mysore and the Bangaloremetre gauge system for these two lines. It is Mysore fine hould be converted into BG. very important that particularly for the Hassan-

Mangalore line, which gives connection to Mangalore port, which is being developed, a broad gauge line is more profitable and it is no use having a metre gauge line now and then convert it into BG, which wil] unnecessarily involve more money. It would be economical if it is now converted into BG

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I would also like to add some new lines, which are vital for the development of Mysore, to be taken up by the Railway Ministry. Particularly the following railway lines are urgently needed to be undertaken by the Railway Ministry. The Chitaldroog-Rayadrug railway line, which passes through a chronically famine-affected area, will help develop that particular area. Karwar is an important port and we are exporting a lot of manganese and iron ore. It is necessary that Karwar port should be linked with the railway system, so that the freight charges will be less. On the other hand, if the same cargo or if the new lines have been sanctioned it takes a long same iron ore or manganese ore is to be exported through Madras port, the freight charges will go up and it is not advisable that we should unnecessarily pay more by way of constructing the new lines on the broad gauge freight charges. Therefore, at least the Karwar system. Mr. Vice-Chairman you are aware port should be linked with the railway system. I would also like to add that the Mysore-Coorg-Tellicherry line is a very important one. It connects two important States, Mysore and the country better and wherever there is metre in coffee, cardamom and other produce and which earn us foreign exchange. Therefore, it is necessary that the Mysore-Tellicherry via Coorg line should be given top priority in gauge. It is no use having three systems of Chamarajanagar-Satyamangalam line should Railways in the country; it wiH only hamper also be taken up. Bangalore-Guntakal-Secunderabad line and Bangalore-Hubli via Harihar line are MG lines. They deserve to be basis of BG. Hassan-Mangalore line has been an NG line and which is uneconomical, should be converted into BG, so that it will be more economical and helpful for the development of that particular area. The Madras-Bangalore tunately in spite of the plea made by the State Express is called the Brindawan Express. It is Governments, both Madras and Mysore, the not proper to call it as the Bn'ndavan Express Railway Ministry is not thinking of having it because this does not connect the Brindavan gardens in Mysore. In order to justify the name; md in order to satisfy the needs of that area, it is advisable that the Madras-

[shri Mulka Govinda / Reddy.] There should] be a phased programme for converting MG and NG lines into BG. I would also like to add that in order that the Railways may perform a good role in the economy of the country, railwaymen should be contented. We should see that a wage board is established in order to look into their grievances, in order to see that the cost of living is linked with the wage structure of railwaymen. It is also necessary that bonus should be paid to railwaymen. When all other public undertakings have now come forward to pay bonus to their staff, I do not see any reason why the Railway Ministry is withholding this rightful claim of railwaymen. Whenever a question arises of overtime allowance being paid, they say it is an industry. It is not a department and we cannot pay it. When they ask for bonus, they say, this is a department and we cannot pay bonus. This is a very ridiculous plea that the Railway Ministry is making, particularly with regard to the payment of bonus. It is necessary that bonus should be paid to railwaymen.

THE VICE-CHAIRMAN- (SHRI M. P. BHAROAVA): It is time for you to wind up.

SHRI MULKA GOVINDA REDDY: Lastly, I would like to bring to the notice of the Railway Ministry the case with regard to one Mr. Mukund Parikh. a railway employee, who contested the Bhavanagar municipal elections and who has been victimised. According to the rules. . . .

THE VICE-CHAIRMAN (SHRI M. P. BHAROAVA): You can write about him.

SHRI MULKA GOVINDA REDDY: One minute. According to rule 4(3), Government may permit a railway servant to offer himself as a candidate for election to a local authority and the railway servant so permitted shall not be deemed to have contravened the provisions of this rule. So, if you apply this rule, victimisation is not to be sustained I would request the Railway Ministry to look into the matter and see that he is reinstated.

SHRI D. C. MALLIK (Bihar): Mr. Vice-Chairman, another year has rolled by and we are in the midst of a discussion on the Railway Budget, to check its income and expenditure and judge the improvement or deterioration in the performance of the Indian Railways. Now, the Indian Rail-

ways are a very vast public sector enterprise or public utility concern. It employ\* as many as one and a half million people, of all categories from the Chairman of the Railway Board, the highest paid man in the Ministry in Delhi, to the lowest paid labourer. The Indian Railways are the best managed system in the world and I congratulate all the three Railway Ministers & the Members of the Railway Board and their associates. I specially congratulate the Class III and Class IV railway servants, Wno actually run the Railways and during the time of hardship, during the recent Pakistan conflict, they managed the Railways very well. They are the only people who run our Railways. Others are supervisory staff. The lot of Class IHand Class IV is not so well as it should have been. Their pay scales and their service conditions should be improved and there is scope for improvement. Class III and Class IV railway servants suffer great hardships on account of lack of housing. Their housing conditions should be bettered.

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Now, about the Railway Board, I know some of the Members. They are efficient, sincere and sympathetic to the travelling public and they always try to improve the lot of the travelling public. I should have been very glad if I could say so of the Divisional Officers, subordinate to the General Manager. The Divisional Superintendents and other officers are ai vast number. I think there are more supervisory staff than there are actual workers. These Divisional Superintendents have been given arbitrary powers over their Class ni and Class IV staff with regard to their appointment, promotion, discharge and all these things and they are using their arbitrary powers in order to suppress and harass their Class HI and Class IV staff. Even in regard to appointments made through the Railway Public Service Commission, merit has got only a second place. It is the backing of the candidate which has pot the highest priority. Unless they bribe their appointing authorities, they are not likely to be appointed. For their promotion they have to bribe the Divisional Superintendent or the appropriate officer For the Class IV officers they have to bribe the Inspectors. They are sometimes arbitrarily discharged and unless they bribe them, they are not re-appointed. For their promotion they have to bribe their superior officers. The Divisional Superintendent no

doubt takes bribe, but he never takes the bribe from the pocket of the Inspector. Here the incomes of the lower officers are all from the pockets of their subordinates. So an officer who takes bribe from the subordinates can never be respected. There is no discipline in the Railways. Take the case of the Relieving A.S.Ms. I had been approached by some of them and they say that they do not get their travelling allowance even for months and months unless ihey bribe their Pay Clerks and others. They say that they approached the Divisional Superintendent but nothing tangible came out of it. I have got no doubt that these Divisional Superintendents are the sharers with their clerks of the ill-gotten money. The Railway Minister should see that some of the arbitrary powers of the Divisional Superintendents to harass the Class IV and HI staff are taken away from them.

Budget (Railways)

In Dhanbad, in the spacious building of the Divisional Superintendent's office, there is no room for the officers to sit even. There are more officers than are necessary.

Now let us come to the next point. The Railways are monopoly concerns. Any monopoly concern which has nobody to "check it should not be a great profit-making concern. The Railways are public utility concerns. Of course nowadays we require money for development. So we do not mind any arbitrary rates for goods or passengers. But still there should be a limit. The new taxation that has been introduced is now going to be a very oppressive burden on the public. Railways are a utility concern. Ours is a welfare State. We are here, this Parliament is here, this Government is here, only to see to the benefit of our country and our countrymen. So. the railway officers fixing the rates should remember that ours is a welfare State and that the Railways are there\* the Chairman of the Railway Board is there and every officer is there only for the public benefit of India and Indians

Now I come to overcrowding in trains. There should be more trains, more speed and more new lines. There should not be any overcrowding. Overcrowding has of course become less than what it was before, but still there is overcrowding. Only recently during the Holi festival the

trains were so much overcrowded that one thought that it was simply inhuman to have passengers crowded into the trains like sheep and cattle. They could very well run special trains. There are bogies now and there are spare engines to run special trains. But these railway officers including the Divisional Superintendents and the General Managers are so callous to the hardship of the passengers-they get special trains no doubt but only at the very last moment; why could not they get special trains from the very beginning? Because they are so very callous to the passengers' hardships. There should be more trains, more lines, more speed, more comforts to the passengers and more development. Of course I know the handicaps and limitations under which the Railways run. But there are several sections in which the lines require renovation, renewal and repairs. Even taking into account all those limitations, limitations of finance and so on, there are lines in which there can be more trains with more speed, and there can be more new lines. Take the case of Gomoh tc Dehri-on-Sone. It is not merely a branch line. It is 500 k.m. long. But none of the stations have really a platform. There is no over-bridge anywhere on that line When you write to them, they say that the average number of pasengers does not warrant that there should be another train. Bat I have travelled in that line and I know that in some cases the trains are packed. I do not know how they can say that. Anyway in that line 500 k.m. long there are only two passenger trains, one starting at 5 in the morning, another starting at 11 in the noon. So there are only two trains on that line in 24 hours, and that too, within six hours. For the rest of the day, for eighteen hours there is no train. If you say that more trains should be run, they say that the number of passengers is not enough to run them. They should remember that ours is a welfare State, and it is not the question of profit but it is the convenience of the passengers that has to be looked into. When the Railways could not earn sufficiently, salt tax was enhanced to meet the expenses of the Railways. They should not forget that They say that the average number of passen gers is not sufficient. On those days when there was more than the average number of passengers, did they attach any more

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[Shri D. C. Mallik] bogies, or did they leave it to the passengers to travel on the roof of the trains? Besides, the coaches and carriages in those trains are so very nasty. The latrines in tbat line are never clean. The latrines are so very nasty that one dare not enter them. The wash basin is very dirty and broken and it floods the entire floor. I am speaking of the First Class and Second Class compartments and not of the Third Class compartments. You can well understand the condition of the latrine in the Third Class compartment. There is no water in the taps in the Third Class latrines. For a long distance they have to travel; they have to travel for 24 hours. So you can very well imagine the plight of those passengers. Some of the stations are now being rebuilt. Of course, some improvement has been done to the platforms of some of the stations, but not to our expectations. Some of the stations are new. Take, for instance, Patratu which has the brggest thermal power station in Asia. There is no shed for passengers to protect them from rain and sun. Tliere is no provision of any waiting room. Third Clas or First Class. There is no provision for drinking water. There is not even a raised platform. So you can very well imagine the difficulties. I saw the General Manager and he had promised that everything would be done soon. Two years have passed and stilt nothing has been done. These railway officers of lower rank than the Railway Board are all callous to the convenience and comforts of the passengers. Probably it seems that they are experts in seeing how the passengers can be inconvenienced.

Take the case of the booking windows. Of course booking windows are not overcrowded in all railway stations, but in some cases they are so overcrowded that one has to wait for hours. In some highly important stations the hours of booking should be increased. That should be done. About the reservation, that is the most corrupt department in the Railway. I came here on the 9th. All the 24 berths of the first-class compartment were reserved for a marriape party. It was very cleverly done and berths were reserved in the names of individuals. I came by the 81 Up airconditioned Expressed which started from It was so cleverly done that Howrah.

none was allowed to approach this compartment even in the day time.

Now, about the time-table, the timetable is the most important part of the railways. But the time-tables are so made, the officers who are in charge of them are so callous that they do not help the travelling public. Passengers even prefer to travel by buses in a condition of suffocation and they patronise the buses to the trains because of the bad timing of the trains. If the timing is good, if the timing is convenient to the passengers, they would prefer travelling by trains because they are more convenient. They should make the timings in such a way that they are not convenient to the travellers. These timetable makers should be replaced by other people who are more sympathetic and who care for the greater convenience of the public.

All the narrow and metre gauge lines which are not run efficiently should be nationalised. There should be more lines for goods trains. India is being indued and more goods wagons would be necessary for the development of industries. There should be more lines in the jungle areas. Nature has concealed underneath a wealth of oil, a wealth of minerals in the jungles. So, there should be more railway lines in the jungles. In our Chhota Nagpur are\* there are very few lines, there should be more lines.

Of course, there is the financial implication in all these things. But, these lines should be given priority. Then only the mineral wealth of Chhota Nagpur and Madhya Pradesh wiH be developed. Without the development of the mineral wealth our country cannot develop. It is a vicious circle. We require money. But money can be earned by constructing more railways.

I wanted to say many things. But my time is short. So, I conclude.

श्रीमती सरला भदौरिया (उत्तर प्रदेश) : उपसभाष्यक्ष महोदय, समाजवादी समाज के लिये तथाकथित कृतसंकल्प सरकार के कदम आज समानता की ओर नहीं वरन असमानता की दिशा में वढ़ रहे हैं जिसका प्रमाण रेलवे बोर्ड के प्रस्तृत आंकड़े हैं।

सन् 1950-51 ई० में बड़ी लाइन में 6868 डिब्बे थे जिसमें वातानकुलित सीटें 177 थीं, प्रथम श्रेणी की सीटें 21,669 थीं और ततीय श्रेणी की 5.12.877 थीं। इसी प्रकार छोटी लाइन में 6349 डिब्बे थे, प्रथम श्रेणी की सीटें 7,806 थीं और तृतीय श्रेणी की 2,92,259 थीं। इसी प्रकार से नैरो गेज में, शाखा लाइन में, 654 डिब्बों में प्रथम श्रेणी की सीटें 1376 थीं, ततीय श्रेणी की सीटें 45,257 थीं। कुल मिला कर 13,871 डिब्बों में वातानकलित सीटें 177 थीं, प्रथम श्रेणी की सीटें 30,842 और तृतीय श्रेणी की 9,50,442 सीटें थीं । अर्थात सन् 1950-51 ई॰ मैं प्रथम श्रेणी से तृतीय श्रेणी की 31 गना सीटें थीं । किन्तु 1964-65 ई० में बड़ी लाइन के 12,242 डिब्बों में वाता-नक्लित सीटें 2580 थीं, प्रथम श्रेणी की सीटें 83,174 थीं और ततीय श्रेणी की सीटें 8,37,161 थीं । और छोटी लाइन में इसी प्रकार 9705 डिब्बों में वातानकुलित सीटें 434 थीं, प्रथम श्रेणी की सीटें 24,148 यों और तुतीय श्रेणी की 5,01,394 सीटें थीं, तथा नैरो गेज में, शाखा लाइन में 1474 डिव्वों में प्रथम श्रेणी की 3014 सीटें थीं और ततीय श्रेणी की 44,185 सीटें थीं । तुलनात्मक दिष्ट से मैं आपके सामने यह रखना चाहकी हं कि शाखा लाइन में 1000 से भी अधिक सीटें तृतीय श्रेणी की कम कर दी गईं। चंकि कूल डिब्बे 23,421 ये जिनमें वातानुक्लित सीटें 3014 थीं, प्रथम श्रेणी की सीटें 1,10,336 थीं और ततीय श्रेणी की सीटें 13,82,740 थीं तो उपर्युक्त विवेचन से यह स्पष्ट होता है कि इस अवधि में वातानुकृतित सीटें 177 से बढ़ा कर 3014 कर दी गई, अर्थात 17 गना से भी अधिक ये सीटें बढाई गई। और प्रथम श्रेणी की 30,842 सीटें बढ़ा कर 1,10,336 कर दी गई अर्थात इसमें भी 3.57 गुना वृद्धि हुई और तृतीय श्रेणी की 9,50,442 से सिर्फ 13,82,745 बढ़ाई गई, अर्थात् 1. 45 गुना जो इयोढे से भी कम L28RS/66-4

है सीटें बढ़ाई गईं।

सन् 1950-51 ई० में प्रथम श्रेणी और तृतीय श्रेणी की सीटों का अनुपात 1:31 का था, अर्थात् तीसरे दर्जे की 31 गुना सीटें थीं लेकिन सन् 1964-65 में प्रथम से तृतीय श्रेणी की सीटें सिर्फ 12.5 अर्थात् साढ़े बारह गुना ही रह गई। सरकार व रेलवें बोर्ड और सलाहकार समिति का ध्यान निरंतर वातानुकूलित सीटों को 17 गुना बढ़ाने की ओर लगा रहा और प्रथम श्रेणी की साढ़ें तीन गुना सीटें बढ़ाने की तरफ रहा और तीसरे दर्जें की सीटें बढ़ाने की ओर कोई भी ध्यान नहीं दिया गया।

इसका कारण केवल एक ही प्रतीत होता है कि रेलवे बोर्ड और रेलवे सलाहकार समिति अथवा रेलवे प्रशासन में नियमतः या आदतन चलने वाले जो अधिकारी हैं उनको केवल प्रयम श्रेणी में ही चलने का पास मिलता है और प्रथम श्रेणी में ही चलने की सुविधायें दी जाती हैं, और उनमें ततीय श्रेणी में चलने वाला एक भी अधिकारी नहीं मिलेगा जो कि त्तीय श्रेणी के, तीसरे दर्जे के मुसाफिरों के द्ख को उनके कच्टों को देख सके और उनको राहत दिला सके, उनके लिये सविधायें करा सके। यही कारण है कि तीसरे दर्जे की अनमृति, उनके यात्रियों के अनगिनत कष्टों की ओर उनका ध्यान नहीं पहंचता । वास्तव में ये बोर्ड और सलाहाकार समिति यावियों की सख व सविधा की ओर ध्यान देने व दिलाने के लिये बनाये गये हैं लेकिन ये सब बन्दर-बांटकी भांति अपनी ही सुख-सुविधाओं तक सीमित रह गये और जनता के दूख ददं की अनुभृति से अनिभन्न रहने के कारण कोई भी उल्लेखनीय सुधार करने में असमर्थ रहे हैं।

दिल्ली से चलने वाली डाक और एक्सप्रेस गाड़ियों में 8 से 10 बजे रावि के बीच जा कर देखिये तो पता चलेगा कि तृतीय श्रेणी के डिब्बे में घुसने तक की जगह नहीं। उसके अन्दर अगर यात्री घुसना चाहे भी तो उसे अन्दर से धक्का लगता है और वह बाहर कर सामान सहित गिरता है। यह सब

1966-67

[श्रीमती सरला भदौरिया]
असुविधायें तीसरे दर्ज के यातियों को होती
हैं लेकिन उनसे आमदनी करने में, उन पर
किराया बढ़ाने में कमी भी सरकार पिछे
नहीं है। एक तरफ तो इन गाड़ियों में तीसरे
दर्ज के याती इस तरह से धक्के खाते हैं और
दूसरी तरफ बातानुकूलित बाले बहिश्त का
सुख, प्रथम श्रेणी बाले स्वर्ग का सुख भोग रहे
हैं। आप लोग देखते होंगे कि स्वर्ग और
नर्क, बहिश्त और दोजख का इतना निकटतम
सम्बन्ध और कहीं भी नहीं मिलता होगा
जितना कि इन रेल गाड़ियों में आपको
मिलेगा।

रेल मंत्रालय में राज्य मंत्री (डा॰ राम सुभग सिंह) : सब मिल जायगा एक ही जगह स्वर्ग और नर्क दोनों।

I P.M.

श्रीमती सरला भदौरिया: इसका एक ही कारण है, कि जब तक शासन में हैं तब तक तो हम स्वगं निवासी बन कर बहिश्त के सुख में लबलीन होकर रहना चाहते हैं इसलिये जो भी सुधार हमें करने चाहियें उन सुधारों की ओर हमारा ध्यान नहीं जाता।

आक्ष्वयं तो हमें इस बात का ह कि 1950-51 में प्रथम से तृतीय श्रेणी की 31 गुना सीटों पर 86 1/3 यात्री यात्रा करते थे और प्रथम से तृतीय श्रेणी की आमदनी 34 गुना थी, जो प्रथम श्रेणी की आमदनी 34 गुना थी, जो प्रथम श्रेणी में साढ़े तीन गुना बढ़ोतरी करने के बाद अब सन् 1964 और 1965 में साढ़े बारह गुना और तीसरे दर्जे की सीटों में 33 2/5 गुना यात्रियों से 12 गुना आमदनी होती है। फिर भी इस अनुपात में रेलवे बोढं व क्षेत्रीय सलाहकार समितियों में तृतीय श्रणी में आदतन यात्रा करने वाले याद्रियों का एक भी प्रतिनिधि नहीं होता।

चाहे हम सीटों के अनुपात को देखें अथवा आमदगी के अनुपात को देखें, अथवा यातियों के अनुपात से देखें, किसी भी दृष्टि से रेलवे बोर्ड और सलाहकार समितियों के गठन

अथवा निर्माण का कोई औचित्य लगता है। अब आप वातानक्लित श्रेणी में याता करने वालों की संख्या को देखिये जो इस प्रकार है। यह संख्या 1950-51 से लेकर 1965 तक की है। 1950-51 में वातानुकुलित श्रेणी में याता करने वालों की संख्या थी 12,400, यानी जो स्वर्ग और बहिश्त में चलते हैं। 1964-65 में यह संख्या थी 2,11,100 । 1950-51 में प्रथम श्रेणी के यावियों की संख्या थी 1,46,54,900 जो कि 1964-65 में हो गई 5,75,54,500। अब जाप इसमें फर्क देखिये कि तृतीय श्रेणी में तीसरे दरजे के यात्रियों की संख्या थी 1950-51 में 1,26,51,44,500-उनके डिब्बों की सीटों का ख्याल कीजिए उसके बाद यान्नियों की संख्या देखिये-1964-65 में 1,92,30,04,800। आमदनी का हिसाव इस प्रकार है कि 1950-51 में वातानुक्लित श्रेणी से जामदनी हुई 12,99,000 ह० जो कि 1964-65 में हुई 1,80,48,000 रु । प्रथम श्रेणी से 1950-51 में आमदनी हुई 2,52,13,000 रु॰ और 1964-65 में हुई 14,69,**56,00**0 रु । अब आप तीसरे दर्जे में देखिये कि क्या हालत है। 1950-51 में आमदनी हुई 85 करोड़ 44 लाख 87 हजार रू॰ और 1964-65 में आमदनी हुई 1 जरब 74 करोड़ 14 लाख 59,000 । इस तरह से तीसरे दर्जे की आमदनी और प्रथम श्रेणी की. वातानकृतित श्रेणी की, आमदनी में कितना फर्क है। लेकिन सविधा और सब्ब किसको मिलता है। स्वर्ग और बहिश्त किसके लिये हैं। जिससें आमदनी कम होती है। जिससे आमदनी ज्यादा होती है उसको धक्के खाने पढ़ते हैं, मुसीबतें खानी पड़ती हैं, दुख भोगते हैं। लेकिन इस भूखों मरने वाले, अन्न के लिये तरसने वाले देश में जो कुछ भी होता सब कम ही दिखायी देता है। ये आंकड़े रेलवे बोर्ड की 1950-51 और 1964-65 की रिपोर्ट से लिये गये हैं। प्रश्न इस बात का है कि 1950-51 से 17 गुना बढ़ोतरी वातानु-

कूलित सीटों की हुई और साढ़े तीन गुना प्रथम श्रेणी की सीटों की हुई लेकिन इस शर्मनाक और निर्दय वृद्धि के बाद भी तृतीय श्रेणी में केवल 1.45 गुना अर्थात् ड्यौढ़े से भी कम सीटें बढ़ाई गई इसके लिये इस तथाकथित समाजवादी सरकार को क्या सजा दी जाय, यही इस सदन को सोचना है।

Budget (Railways)

उचित तो यह था कि जब 1950-51 में प्रथम श्रेणी से 31 गुना सीटों पर 86 1/3 गना याजी याजा करते थे तो उसमें याजियों को सुख सुविधा प्रदान करने के लिये यदि सुखद सीटों का प्रवन्ध सरकार नहीं करा सकती थी तो फिर साधारण सीटों की संख्या ही बढ़ा देती ताकि तृतीय श्रेणी के ये यात्री भी प्रथम श्रेणी के यात्रियों की भांति यात्रा कर सकते। अभी तो तीसरे दर्जे के यात्रियों को भूसे की भांति भरकर याचा करनी पड़ती है। लेकिन न तो रेलवे बोर्ड और न सलाह समितियों ने ही इस ओर ध्यान देने का कोई भी कष्ट उठाया है। अब भी प्रथम श्रेणी के अनुपात में तृतीय श्रेणी में साढ़े बारह गुना सीटों पर 33 2/5 गना यात्री यात्रा करते हैं जो किसी भी सभ्य सरकार के लिये असह्य होना चाहिये था। और इस समाजवाद लाने का दम भरने बाली सरकार के लिये तो क्या कहा जाय।

उपर्युवत विवेचन से यह स्तष्ट है कि वर्तमान सरकार ने विगत चौदह वर्षों में एक और छियासी के अनुपात में याद्या करने वाले यात्रियों में एक प्रथम श्रेणी को ही सुविधा देने का भागीरय प्रयत्न किया है और 86 व्यक्तियों के लिये कुछ भी नहीं किया है और वे अब से 15 वर्ष पूर्व जिस प्रकार चलते थे वैसे ही भूसे की भांति भरकर अब भी याद्या करते हैं।

में इस आदरनीय सदन के सम्मानित सदस्यों से पूछना चाहती हूं कि क्या उन्होंने कभी तीसरे दर्जें के उन यात्रियों की सुविधा के लिये भी इस सदन में कुछ कहा और उनके इस दारुण दुख की ओर रंच मात्र भी दृष्टि डाली है ? आज आप लोग इन सम्मानित आसनों पर जिनके बल बूते पर आसीन हैं, जिस दिरद देश की दुखी जनता के प्रतिनिधि आप हैं, जहां करोड़ों इन्सान बिना अन्न के भूखा रहता हो और आप भी वाणी से यदाकदा जिनके दुखों की अनुभूति का प्रतिबिम्ब इस सदन के दर्पण में डालने का दम भरते हैं, क्या सरकार के रेलवे सम्बन्धी कार्यों से चन सब की कलई नहीं खुल जाती ?

कहना तो बहुत कुछ है लेकिन समयाभाव के कारण मैं अब कुछ सुझाव देना चाहती हूं ताकि यह सम्मानित सदन सच्चे अधौं में देश की दरिद्र जनता के दुखों का वास्तविक दर्पण वन सके और उसके दु:खों का निवारण हो सके —

- (1) प्रथम श्रेणी हटाकर केवल तृतीय श्रेणी ही रखें ताकि समसा के विस्तार के साथ सामान्य जनता के दुख की अनुभूति भी मिलती रहे और यह सम्मानित सदम सचमुच जनता का प्रतिविम्ब यन सके।
- (2) इससे सरकार का यात्रा व्यय भी बहुत वट जायेगा, नौकरशाही और भेदभाव की दुनिया भी मिटेगी, समता का विस्तार और कत्तंव्य पालन की ओर रुचि बड़ेगी।

(Time bell rings,)

### में जल्दी समाप्त करूंगी।

- (3) तीसरे दर्जे का वास्तविक सुधार भी होगा क्योंकि रेलवे बोर्ड अब तक के अपने आचरण के अनुसार यदि अपनी ही सुविधाओं की पर्वाह करता रहेगा तो तीसरे दर्जे के यात्रियों की कठिनाइयों से अनिभन्न ही रहेगा।
- (4) यदि सरकार "सव भवन्तु सुखिनः" के सिद्धान्त पर चलने में असमयं है तो कम से कम "बहुजन हिताय, बहुजन सुखाय" के सिद्धान्त पर

Budget (Railways)

3055

ही आचरण करके तृतीय श्रेणी में सुविधा आदि बढ़ाने पर घ्यान

- (5) रेलवे बोर्ड और सलाहकार समितियों के सदस्य यावियों के अनपात के अनुसार ही लिये जायें । अर्थात्, प्रथम श्रेणी और तुतीय श्रेणी में गत वर्ष के यातियों को आधार मान कर दोनों के प्रतिनिधि लिये जायें और तृतीय श्रेणी के पास उन्हें याता हेत् प्रदान किये जायें। इस प्रकार पद के साथ-साथ आचरण भी जुड़ जायें तो अच्छा रहे ।
- (6) चंकि द्वितीय श्रेणी को समाप्त करने का फैसला सन् 1965 की जलाई से सरकार ने लिया है उसको समाप्त करने की कोशिश की जाय।
- (7) प्रथम श्रेणी को अविलम्ब समाप्त कर दिया जाय तो उत्तम रहे। और वातानकलित डिब्बे तो इस दरिद्र देश पर कोढ़ जैसे धब्बे हैं।

अतः जब तक तीसरे दर्जे के यातियों के लिये मानवोचित यात्रा की सुविधा प्रदान नहीं की जा सकती तब तक वातानुकृतित की कल्पना भी विडम्बना मात्र है । अतः सरकार इससे अविलम्ब विख्वत हो ।

चुंकि मुझे वर्तमान सभी श्रेणियों के डिम्बों का क्षेत्रफल व उनसे प्रदान की जाने वाली सुविधाओं की लागत का विवरण प्राप्त नहीं हो सका अतः मैं आर्थिक दृष्टि से इस विषय में अधिक विस्तृत समालोचना इस सदन के समक्ष नहीं प्रश्तुत कर सकी। किन्तु मेरा विश्वास है कि . . .

उपसमाध्यक्ष (श्री महाबीर प्रसाद मार्गंव): आपका समय हो गया है।

1966-67

श्रीमती सरला भवीरिया : बस मैं खत्म कर रही हं। एक दो मिनट और लूंगी। किन्तु मेरा विश्वास है कि यदि दोनों का मिलान किया जायेगा तो यह स्पष्ट हो जायेगा कि वाता-नुकुलित व प्रथम श्रेणी के डिब्बों के निर्माण व सुविधा और सुख प्रदान करने में तथा अधिक क्षेत्रफल में कम लोगों के चलने के कारण इन पर व्यय अधिक और किराये से लाभ या तो बिल्कुल नहीं होता या होता भी है तो वह तृतीय श्रेणी के मुकाबिले में नगन्य होता होगा । इसलिए, यदि माननीय रेल मंत्री इस पर प्रकाश डाल सकें तो इससे देश का अधिक हित होगा । यह तुतीय श्रेणी के बल पर प्रथम श्रेणी और वातानुकृतित की ऐय्याशी न तो श्रेयस्कर ही है और न क्षम्य ही है।

इस विभेद को चलाने का वही लोग समर्थन कर सकते हैं जो उच्च श्रेणी और निम्न श्रेणी के विभाजन के द्वारा अपनी अहंमन्यता की तुष्टि करना चाहते हैं; और जो स्वयं नीरस व निर्देशी होंगे तथा परोपजीवी रहना जिनका एकमाल लक्ष्य होगा । कोई भी विवेक-शील सहृदय व्यक्ति इस श्रेणी विभाजन और तत्सम्बन्धी सरकार की गतिविधि का समर्थन नहीं कर सकता क्योंकि इनके कार्यों में न तो कर्त्तव्य भावना की निष्ठा है और न सदयता का । स्पष्ट है कि ऐसी स्थिति में सरकार से तर्कपूर्ण विवेकशील निर्णय की आशा दुष्कर प्रतीत होती है।

अतः मैं इस सदन से इतना ही निवेदन करती हुं कि वह रेलवे के इस श्रेणी विभाजन को शीघ्र समाप्त करने की ओर दृढ़ पग उठाकर समाजवादी ब्यवस्था की ओर साहसिक कदम बढ़ाये, क्योंकि यह विभाजन आर्थिक, सामाजिक, राजनीतिक और सांस्कृतिक सभी दृष्टियों से नर्तमान भारत के लिये अनुचित और दुखदायी है।

TILE VICE-CHAIRMAN (SHW M. P. BHARCAVA): I have names of two more speakers with me. If the House is prepared to sit till 1.30, I will call them.

Budget (Railways)

HON MEMBERS: Yes

THE VICE-CHAIRMAN: (SHRI M. P. BHARGAVA): Mr. Om Mehta.

श्री ओम मेहता (जम्म और काश्मीर): वाइस चेयर मैन. मैं रेलवे विभाग को मबारक-बाद देता हं कि जब पाकिस्तान और हिन्दुस्तान के दरमियान लड़ाई चल रही थी तो इन लोगों ने बहुत अच्छी तरह से उस समय गाड़ियां चलाईं जिसके लिए वे मुबारकवाद के मुस्तहक हैं। उन दिनों मुझे कई दफा यहां से पठानकोट तक जाने का मौका मिला और मैंने देखा कि रेलवें के कर्मचारी अपनी जान को खतरे में डालकर किस तरह से फीज की मदद के लिए गाड़ियां चला रहे हैं। वे लोग ऐसी लाइनों पर गाड़ियां चला रहे थे जहां पर लडाई का वडा खतरा था और दश्मन हमला कर रहा था, फिर भी इन लोगों ने अपनी जान की परवाह किये वगैर गाडियों का आना जाना जारी रखा।

मुझे इस बात की खुशी है कि जो लोग काम करते मर गये उन रेलवे कर्मचारियों ने परिवारवालों को कई तरह की सुविधाएं दी गई हैं, कई तरह के इनाम दिये गये हैं और काफी और दिया जा रहा है। लेकिन मैं रेलवे मंत्रालय से रिक्वेस्ट करना चाहता हं कि सिर्फ इनाम देने, ग्रेच्युटी देना, पेन्शन देना ही काफी नहीं है क्योंकि इन लोगों ने अपनी जान को खतरे में डाल। है, उस वक्त इन लोगों ने मुल्क की सेवा की है जिस समय मुल्क को काफी खतरा था और इस तरह से इन लोगों ने देश को बचाया । दिल्ली से लेकर पठानकोट तक जो रेलवे लाइन थी वह पाकिस्तान के हमले को रोकने के लिए वड़ी इफैक्टिव लाइन थी और रेलवे के कर्मचारियों ने अपनी जान को खतरे में डाकर, मुश्किल से मुश्किल काम को अंजाम देकर, इस लाइन को चाल

रखा और लड़ाई के मैदान में फौज को हर तरह की मदद पहुंचाई । इसलिए मैं चाहुंगा कि उस वक्त काम करते हुए जो रेलवे कर्मचारी मर गये थे, जिन्होंने अपनी जान की परवाह नहीं की, उनके बच्चों को, उनके परिवारवालों को इनाम ही नहीं पेन्शन भी दी जाय और पेन्शन के साथ-साथ उनके जो वच्चे हैं उनकी तालीम का भी इन्तजाम किया जाय । उनके बच्चों को एजकेशन फी दी जाय और जब वे वड़े हो जायें तो उन्हें रेलवे सर्विस में नौकरी के लिए प्रायरिटी दी जाय ताकि रेलवे कर्म-चारियों का उत्साह बढ सके और वाकी जो रेल कर्मचारी हैं उन्हें यह मालुम हो जाय सरकार हमारे वालबच्चों की देखकाल अवस्य करेगी और इस तरह से सब लोगों के लिए एक सबक हासिल हो जायेगा ताकि वे लोग ज्यादा जाफिशानी से काम कर सकें।

इसमें कोई शक नहीं है कि रेलवे ने बड़ी तरक्की की है और उसको बढ़ाया भी है, लेकिन अफसोस के साथ कहना पड़ता है कि जिस स्टेट से मैं आया हूं यानी जम्म काश्मीर से, वहां पर 1947 से पहले जब कि इस मुस्क की तकसीम हुई थी, जम्म तक ही रेलवे जाती थी और काफी हिस्सा ऐसा पड़ा हुआ या जिस पर कोई भी रेलवे लाइन नहीं थी। इस मुल्क को आजाद हुए करीब 19 साल हो गए हैं मगर हमने जम्म काश्मीर में सिर्फ 5 मील ही रेलवे लाइन अभी तक बनाई है और वह भी कठ्आ तक। इस साल यह 5 मील की रेलवे लाइन वहां पर इन 19 सालों में बनाई गई है और कोई भी मुल्क इस चीज पर प्राइड नहीं कर सकता है कि उसने इतनी बडी तरक्की इतने समय में की है।

जिस वक्त चीन और पाकिस्तान का हमला हआ था उस वक्त हजारों फीजों को और दूसरे सामान को काम्मीर ले जाना था और उसके लिए एक ही रास्ता था और वह रास्ता भी पाकिस्तान की बाउन्डरी से गजरताथा। अगर उस वक्त रेलवे लाइन होती तो इस तरह की मुश्किल न उठानी

[श्री जोम मेहता]

पढ़ती जो उस समय हमें उठानी पड़ी थी। जिस बक्त पाकिस्तान ने सितम्बर में इमला किया था उस समय वह अपने बडे बडे टैंक ले आया था, लेकिन हमें अपना सामान ले जाने के लिए काफी दिक्कत उठानी पडी क्योंकि हमारे पास इस जगह पर रेलवे लाइन नहीं थी। यही वजह थी कि जिस समय पाकिस्तान अपनी सेना और टैंकों को जोरियां में ले आया था तब हम उस समय अपने टैंक वहां पर ला सके। इसलिए मैं अर्ज करना चाहता हं कि जहां तक डिफैन्स का ताल्लुक है इस चीज को प्रायरिटी दी जानी चाहिये मुल्क के दूसरे हिस्सों के मुकाबले में। मैं यह नहीं कहता कि आप दूसरी जगह पर लाइन न बनाइये, आप जरूर बनाइए और एक ऐसे इलाके को जो कि मिलिटरी प्वाइन्ट से बहत अहम है उसको नहीं छोड़ना चाहिये। यही वजह है कि आज हमारी फीजें आसाम में और मिजी हिल्स में जल्दी नहीं जा सकतीं क्योंकि वहां पर रेलवे लाइनें नहीं हैं। इसी तरह से हिमाचल प्रदेश और काश्मीर की जो सरहदें हैं वहां पर हमारी कोई रेलवे लाइन नहीं है जो कि मिलिटरी के लिहाज से बहुत ही अहम जगह है। इसलिए मैं फिर अर्ज करूंगा कि आप इस बात पर जरूर गौर करेंगे।

Budget (Railways)

आप तो कहते हैं कि काश्मीर हिन्द्स्तान का एक हिस्सा है और इसको आपने पाकि-स्तानी हमले के समय में साबित भी कर दिया है क्योंकि आपने पाकिस्तानी हमले का मकाबिला किया और अपनी फौज से स्यालकोट और लाहौर तक हमला कर दिया। लेकिन आपने उस हिस्से में अभी तक केवल 5 मील तक ही रेलवे लाइन बनाई जो कि देश की हिफाजत के लिए बहुत ही अहम हिस्सा है। आल इंडिया ऐवरेज के हिसाव से आपने 1 लाख पापुलेशन के लिए 9.4 मील रेलवे लाइन बनाई है और काश्मीर का जहां तक सवाल है वह उसकी आबादी को देखते हुए सिर्फ 0.15 मील पड़ता है। इस

बात को देखते हुए बड़ा अफसोस होता है कि काश्मीर में लाखों ट्रिस्ट जाते हैं, वहां पर वैष्णवदेवी जी का मंदिर है जहां पर लाखों यात्री हरसाल दर्शन करने के लिए जाते हैं, मगर अभी तक उस एरिया में कोई भी रेलवे लाइन नहीं बनाई गई है। वहां का टिम्बर हिन्द्स्तान और दूसरी जगहों पर जाता है, आमीं का मुवमेंट होता है, फीज की जरूरत के लिए तरह तरह का सामान जाता है, लेकिन रेलवे लाइन न होने की वजह से इन चीजों को पहुंचाने में बड़ी दिक्कत सामने आती है। जिन चीजों को ट्रकों और बसों से पहुंचाया जाता है वह काफी नहीं होती, इसलिए मैं अर्ज करना चाहता हं कि रेलवे विभाग इस ओर फौरी तबज्जो देगा और वहां पर रेलवे लाइन जल्दी से जल्दी बनवायेगा ।

यहां पर रेलवे लाइन बनाने के बारे में काफी सालों पहले सर्वे हो चुका है क्योंकि फौजी मुकाम होने की वजह से वहां पर रेलवे लाइन का होना बहुत जरूरी है। कठ्वा तक तो रेलवे लाइन है लेकिन अब कहां पर रेलवे लाइन बनाई जाए, इस बारे में रेलवे डिपार्टमेंट और डिफेंस डिपार्टमेंट में झगड़ा चल रहा है और अभी तक इस बारे में कोई बात फाइनल नहीं हुई है। यह कितने अफसोस की बात है कि जब हमारे ऊपर पाकिस्तान और चीन का खतरा मौज़द है और कोई भी नहीं कह सकता कि हमला इनकी तरफ से कब हो जाय, फिर भी काश्मीर में रेलवे लाइन बनाने के बारे में कोई फैसला नहीं हो सका है। इतना इम्पार्टेन्ट डिसिजन को करने में दो साल लग गयें हैं जबिक वहां पर सर्वे हए कई साल हो गये हैं। मिलिटरी वाले कहते हैं कि यह लाइन ऊधमपुर से ले जाई जानी चाहिए और रेलवे वाले कहते हैं कि जम्म से होकर जानी जाहिये, लेकिन अभी तक इस बारे में कोई फैसला नहीं हो सका है ज**बकि** सर्वे कम्पलीट है। इसलिए में अर्ज करना चाहता हं कि इस बारे में जल्द से कोई फैसला हो जाए और वहां पर रेलवे लाइन का बनना इसी साल से शुरू भी हो जाए ।

आपने कठआ तक रेलवे लाइन बना दी है बहुत अच्छा किया है, लेकिन इस लाइन में कोई मेल और एक्सप्रेस गाडा नहीं चलती है। इस लाइन में सिर्फ मालगाड़ी और पेसेंजर देन चलती है जिसकी वजह से किसी को फायदा नहीं हो सका है। अगर वहां पर मेल और ऐक्सप्रेस गाडी चलती तो लोगों को फायदा हो जाता। जो लोग कठुआ से जम्म जाना चाहते हैं अगर इस लाइन पर मेल या एक्सप्रेस ट्रेन चलता तो उन्हें 10 या 10 मील के फासलीं का फायदा हो जाता । इस लाइन पर मेल और ऐक्सप्रेस ट्रेनों-के न चलने से कोई फायदा नहीं होता है। इसलिए मैं रिक्वेस्ट करूंगा कि रेलवे विभाग इस तरफ भी गौर करेगा।

Budget (Railways)

हमारे रेलवे मंत्री जी कहते हैं कि हम रेलों की स्पीड बढ़ा रहे हैं और उनकी एफिसेन्सी भी बढ़ा रहे हैं। आप इस बात का अच्छी तरह से अन्दाजा लगा सकते हैं कि जिस आदमी को दिल्ली से पठानकोट जाना होता है, जिसकी लम्बाई करीब 300 मील है, उसमें 10 या 12 घंटे लग जाते हैं। अवसर यह देखने में बाता है कि कोई भी गाड़ी पठानकोट में ठीक समय पर नहीं पहंचती है। हमारे मिनिस्टर साहब कहते हैं कि हमार रेलें 60 या 70 मील की रपतार से चलने लगेंगीं लेकिन 300 मील का सफर 10 और 12 घंटे में तय किया जाता है और वह भी दो घंटे लेट पहंचती है। जब उनसे इसके बारे में पूछा जाता है तो कहते हैं कि रास्ते में ट्रैक ठीक नहीं है और इस तरह का बहाना करते हैं। इसी तरह से जो गाडियां पठानकोट से दिल्ली आती हैं वे भी लेट आती हैं और फिर इस तरह का बहाना करना कि टैक ठीक नहीं है मुनासिब मालूम नहीं देता है। इस समय बातों की जरूरत नहीं है, इस समय तो डीड्स की जरूरत है क्योंकि काश्मीर में हमारी फौजें पड़ी हैं और वहां पर टुरिस्ट ट्रैफिक भी बहुत जोरों के साथ होता है। जो टरिस्ट यहां से पठानकोट जाते हैं और उन्हें काश्मीर जाना होता है तो अक्सर देखने में यह आता है कि जो गाड़ी पठानकोट 9 या 10 बजे पहं-

चनी चाहिये थी वह दो घंटे लेट पहुंचती है जिसकी वजह से याती आगे को नहीं जा सकते हैं और इस तरह से उनका सारा दिन जाया हो जाता है। इसलिए में अर्ज करूंगा कि इन चीजों की तरफ तवज्जो देने की जरूरत है।

ऐसे ही यह ठीक है कि हमारी कई फैक्ट्रीज हैं जहां पर कौचेज बन रही हैं और उसके साय-साथ वैगन्स बन रहे हैं और इसके लिये में हकमत को मुबारकबाद देता हं कि वह न सिर्फ यहां की जरूरत के लिये बल्कि बाहर भेजने के लिये भी वह यह चीजें कर रही है। लेकिन मझे अफसोस होता है जब मैं यह देखता हं कि अगर आप थर्ड क्लास की स्लीपिंग कोच में जायं तो एक ध्वी टायर होगा और एक ट टायर होगा, ट् टायर में सिटिंग कम स्लीपिंग का इन्तजाम होता है और भ्री टायर में सिर्फ स्लीपिंग का इन्तजाम होता है और उस धी टायर में जो बर्य होती हैं वह मुर्गीखाना सी मालुम होती हैं। उनपर आप बैठ नहीं सकते हैं। उनकी जो चौड़ाई होती है वह मुश्किल से एक फट होती है। मैं यह नहीं समझता कि एक फट पर एक इंसान कैसे सो सकता है। जब आप उसके लिये चार रुपये ज्यादा लेते हैं, तो आप एक अच्छी बर्थ क्यों नहीं प्रोवाइड करते हैं ? उस एक फुट की वर्ष पर कैसे एक इंसान सो सकता है ? इसी तरह से आप फर्स्ट क्लास को ले लीजिये । फर्स्ट क्लास में जो लोअर बर्य पर सोते हैं उनके लिये तो ठीक रहता है। मझे अफसोस है कि इन लोगों को ऊपर की बर्थ पर चढना नहीं पडता है। वहां पर कोई लैंडर नहीं होती है, सीढियां गायब होती हैं। इसके अलावा अगर मेरे जैसे लम्बे आदमी को ऊपर सोना पड़े तो एक फुट टांगें लटक जाती हैं। इतनी छोटी ऊपर की बर्थ होती है कि उस पर पूरी तरह से एक आदमी नहीं आ सकता। तो मैं यह उम्मीद करूंगा कि हमारे रेलवे मिनिस्टर इस इम्प्रवमेन्ट की तरफ तवज्जह देंगे और दूसरे काश्मीर को नेगलेक्ट नहीं करेंगे और काश्मीर में जहां हो सके, रेलवे की सुविधाएं देने के लिये रेलवे लाइन्स को जल्दी से जल्दी ले जायेंगे।

श्री गुरूदेव गुप्त (मध्य प्रदेश) : माननीय उपसभाध्यक्ष महोदय, में इसके लिये आभारी हं कि आप ने मुझे इस रेलवे बजट पर बोलने के श्विये कुछ समय दिया । स्वाधीनता के पश्चात् पदि भारत सरकार के किसी मंत्रालय ने सबसे अधिक प्रगति की है, तो वह रेलवे मंत्रालय है। इसे विस्तार, प्रशासन, आत्मनिर्भरता या कार्य-कुशलता, किसी भी दृष्टि से देखा जाय तो इसमें पर्याप्त उन्नति दिखाई देती है। कार्यकुशलता इसमें 1947 की अपेक्षा 25 प्रति शत बढ़ गई है। 1947 में जहां देश में एक भी रेल एंजिन नहीं बनता था,वहां अब दो हजार एंजिन बनाये जा रहे हैं। इसी प्रकार वैगन के मामले में भी आत्मनिर्भरता प्राप्त कर ली गई है।

Budget (Railways)

इसी भांति रेलों की रफ्तार को बढ़ा कर पाता के समय को कम करने तथा यातियों की सुख-सुविधा का प्रबन्ध करने की दिशा में समुचित सुधार हुआ है। कुछ ट्रंक मार्गी पर डीजलाइजेशन व इलेक्ट्रिफकेशन द्वारा ट्रेनों की रफ्तार बढ़ाई जा रहा है जिससे समय की बचत होगी । विदेशों की तुलना में यद्यपि आज भी हमें रफ्तार बढाने की दिशा में काफी प्रगति करनी है। जापान में जहां ट्रेन की 125 मील प्रति घंटा की रफ्तार है वहां हमारे यहां अभी 60 मील तक हम पहुंच पाये हैं, किन्तु हमारा विश्वास है कि श्री एस० के० पाटिल के रूप में जिस कुशल प्रशासक के पास यह मंत्रालय है वहां इसका चतुर्मखी विकास होना निश्चित है।

भारत पाक यद्ध में एवं कुम्भ के मेले में रैसवे मंत्रालय ने और रेलवे विभाग ने जो कार्येकुशलता दिखाई है उसके लिये वह बधाई का पाव है।

प्रस्तुत रेलवे बजट की एक और विशेषता यह है कि वर्तमान यात्री किराये में कोई विद्व नहीं की गई है तथा कुछ आवश्यक खाद्य पदायाँ तथा वनस्पति तेल, शकर चाय एवं औषधियों आदि में रेल भाड़ा शुल्क में कमी भी की गई है। इसमें नमक के रेल भाड़े में वृद्धि करना

उचित नहीं प्रतीत होता। आशा है कि मंत्री महोदय इसे वापस लेकर जनता को राहत देंगे।

1966-67

साधारण जनता की सुविधा को ध्यान में रखते हये आज देश में अधिकाधिक जनता टेनों के चलाने की आवश्यकता है। अभी दिल्ली बम्बई मागं पर वाया भोपाल हो कर कोई जनता गाड़ी नहीं जाती है। इसी प्रकार हावडा बम्बई वाया इलाहाबाद लाइन पर केवल एक जनता गाडी चलती है जो कि बाई वीकली है और हफ्ते में केवल दो बार चलती है, अत: यह आवश्यक है कि जनता के कच्टों को देखते हुये दिल्ली से बम्बई के लिये एक जनता गाडी नियमितरूप से चलाई जाय तथा हावडा से बम्बई के लिये वाया इलाहाबाद जो बाई वीकली जनता गाडी चलती है उसे भी निय-मित रूप से चलाया जाय।

रीवा जो विन्ध्य प्रदेश का डिविजनल हैडक्वार्टर है वहां से भोपाल, जो मध्य प्रदेश की राजधानी है, जाने के लिये कोई डाइरेक्ट देन नहीं है और देन बदलने में समय का अप-व्यय होता है और काफी परेशानी होती है। डिविजनल हैडक्वार्टर के नाते उसका काफी महत्व है। अतएव में चाहंगा कि इलाहाबाद से जो ट्रेन जबलपुर हो कर बम्बई को जाती है कम से कम उसे कटनी हो कर डाइवर्ट कर दिया जाय और यह वाया भोपाल आगे के लिये जाय। इसी प्रकार रीवा में कोई रेलवे लाइन नहीं है। 1952-53 में रीवा को रेलवे लाइन से जोड़ने की एक योजना बनी थी और उस योजना की स्वीकृति के बाद वहां पर रेलवे दैक बनाने का कार्य शुरू हुआ, मिट्टी छोड़ी गई, किन्तु धोड़ा कार्य होने के बाद वह कार्यं न जाने क्यों बन्द कर दिया गया। अत-एव वहां के विकास की दृष्टि से यह आवश्यक है कि उसको रेलवे लाइन से जोड़ा जाय। किन्तु जो पहले योजना थी सतना से गोविन्द-गढ़ को रेल लाइन से जोड़ने की, वह अपर्याप्त होगी। तब से समय काफी आगे बढ़ चुका है, अतएव आवश्यकता इस बात की है कि

गोविन्दगढ़ को सतना होते हुए ललितपुर से जोड़ दिया जाय। ऐसा करने से वहां जो विशाल प्राकृतिक भंडार हैं तथा उस क्षेत्र में जो काफी जंगल है उसका उपभोग करने में काफी सहायता मिलेगी और इसी प्रकार वहां अनेक उद्योग खड़े हो सकेंगे जिससे कि वहां की जनता का आधिक विकास हो सकेगा।

Budget (Railways)

मध्य प्रदेश का बस्तर जिला प्राकृतिक सम्पद से परिपूर्ण दूसरा क्षेत्र है जहां लोहे के पर्वत खड़े हैं व जंगल इतने सम्पन्न हैं कि जिन्हें सैकड़ों वर्ष तक उपभोग करके भी आप रिक्त नहीं कर सकते। किन्तु वहां के निवासियों को आप यदि देखें तो फिर वही अर्ध नग्न, भूखे, अपढ़ और रोगग्रस्त । उनकी हालत बही है कि नाना प्रकार के व्यंजन से यक्त थाली सामने है किन्तु खाने पर अंकूश है चंकि मालिक की अभी दृष्टि नहीं है। उसी प्रकार वे उसका उपभोग नहीं कर पाते हैं।

बस्तर क्षेत्र में बेलाडीला स्थल पर कच्चे लोहे का उपभोग भी किया जा रहा है। वहां पांचवां स्टील प्लांट स्थापित किये जाने का प्रश्न राजनीतिक खींच-तान में पड़ा हमा है। इस कारखाने को बेलाडीला के बजाय विशाखापटनम या हास्पेट में स्थापित करने की जो तोड़ चेच्टा की जा रही है।

बस्तर जिले को प्रकाश में लाने के लिये रेलवे लाइन की बड़ी आवश्यकता है। इसके सिये मध्य प्रदेश शासन का प्रस्ताव है कि डल्ली रजहरा से जगदलपूर को एक रेल लाइन खोली जाय। इस रेल के खुल जाने से वहां के आदिवासियों एवं विस्थापितों के भाग्य खुल जायंगे, और उनका जीवनस्तर काफी ऊंचा हो सकेगा। इस क्षेत्र में रेलवे लाइन के हो जाने से बहुत-से उद्योग वहां पर निकाले जा सकते हैं। यह सिफारिश नागराजराव कमेटी ने की थी कि वहां पर पचीसों उद्योग खोले जा सकते हैं। डा॰ नागराजराव प्लानिंग कमि-श्वन के ये और उन्होंने इसका अध्ययन कर के अपना प्रतिवेदन दिया है। अतः उपरोक्त रेसवे लाइन को डल्ली रजहरा, सम्बलपुर,

अंटागढ, कोलपुर, नारायणपुर, कोंडागांब, बस्तर व जगदलपुर मार्ग निर्धारित करना उपयोगी होगा। इसके बजाय दन्तेबारा को भद्राचलम रोड से जोड़ने का जो अभी प्रस्ताव है वह पर्याप्त नहीं है और उससे अधिक लाभ नहीं हो सकेगा। अतएव में आशा करूंगा कि श्री पाटिल साहब इसे चतुर्थ योजना में सम्मिलित कर लेंगे और इसका सर्वेक्षण कार्य प्रारंभ करा कर वहां के लाखों आदिवासियों एवं विस्थापितों के नारकीय जीवन को जनतंत्र के उन्मक्त वातावरण में विचरण करने व सुख सुविधाओं के उपभोग करने का समुचित अवसर देने के यश के भागी बनेंगे।

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मझे एक बात और निवेदन करनी है और वह यह है कि जवलपूर से दिल्ली आने के लिये कोई डाइरेक्ट ट्रेन नहीं है।

उपसमाध्यक्ष (श्री महाबीर प्रसाव भागंव) : डाइरेक्ट बोगी है।

श्री गरूदेव गप्तः माननीय वाइस चेयरमैन साहब, बोगी है, किन्तु बोगी जो है वह उस मेल ट्रेन में लगाई जाती है जो बम्बई को जाती है और वह बीना में कट जाती है और वहां बीना से जबलपुर जाने के लिये जो रेलवे लाइन है वह इतनी स्लो है कि उसमें काफी समय लगता है और उस बोगी में इतनी भीड़ हो जाती है कि उसमें घुसना कठिन हो जाता है अत: एक बोगी पर्याप्त नहीं है और कम से कम और बोगी ही बढ़ा दी जायें और इलाहाबाद हो कर जो देनें जाती हैं उनमें खास तौर से अपर इंडिया में या दूसरी एक्सप्रेस गाड़ी में एक बोगी जोड़ी जाय जबलपुर के लिये जो कि इलाहाबाद में काट कर मेल में जोड़ दी जाय। इससे वहां के यातियों को सुविधा हो सकेगी। जबलपुर एक महत्वपूर्ण स्थान है और वहां खमरिया फैक्ट्रो है। वहां सूरक्षा पर आधारित कारखाने हैं। उसके यातायात के लिये भी आवश्यकता इस बात की है कि उसे नई रेलवे लाइन से कनेक्ट किया जा सके और वहां यातायात की सुविधा प्रस्तृत की जा सके।

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): The Minister will reply at 2.30 The House stands adjourned till 2.30 P.M.

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The House then adjourned for lunch at half past one of the clock.

The House reassembled after lunch at halfpast two of the clock, THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA) in the Chair.

### RE REPORTED DISTURBANCES IN DELHI CITY

THE VICE-CHAIRMAN (SHRI M. 1 BHARGAVA): Yes, Mr. Dahyabhai Patel.

SHRI DAHYABHAI V. (Gujarat): Mr. Vice-Chairman, before you call upon the hon. Minister of Railways to speak I would like to draw through you, Sir, the attention of this House and of the Government to what is happening in this capital city of Delhi. We understand that there have been disturbances and the police have had to fire. The Police have had to use tear gas. We would like to be assured that there is a Government in this capital city of Delhi and I should like to be assured that the Government is going to maintain law and order in this city. We would like a full statement from the Government about what is happening in this city.

THE VICE-CHAIRMAN: (SHRI M. P. BHARGAVA); I shall pass on the information that you have given, to the Government.

## THE BUDGET (RAILWAYS), 1966-67—GENERAL DISCUSSION—continued

THE MINISTER OF RAILWAYS (SHRI S. K. PATH): Mr. Vice-Chairman, Sir, I am indeed grateful to the House for the helpful comments and criticisms that they have made on the Railway Budget. The criticism, by and large, has been of commendation although sometimes a little condemnation also came in. I am trying to reply to almost all the criticisms as far as I can. But if I do not reach every Member

the idea is not that I should omit them, but because within the specified time the task has to be done. But we have evolved a very nice procedure in the Railway Ministry and that is this. The answers to all the criticisms are given and copies are kept in the Library so that any criticism that is not replied to by me or my colleagues here will be available in the Library when it is ready.

My task has been made a little light by my hon. colleague here, Shri Sham Nath, who replied to some of the criticisms that have been made. I shall deal with the main points, not necessarily whether a railway line should go to a particular part or not. These things we shall discuss later. But there are some matters of policy which are very important, so far as every Ministry is concerned and particularly the Railway Ministry, and to these I will respectfully invite the attention of hon. Members.

One is this that it has been the proud privilege of our Railways that besides being the largest public unden aking where capital of almost of the order of 3.000 crores has gone in, it has been the most successfully managed industry or service, whatever you may call it. And year after year the performance of the Railways is improving. If you look to the past as to what ive have been able to do during the last 18 years after independence, you will find that every five years when the Convention Committee met and made their demands on, the Railways, these demands have been adequately met. And it is a fact worth noting that of all the railway systems in the world, barring perhaps the railways in the United States of America, the Indian Railways are the on'y pay proposition. It will further interest the House to know that last year the railways in Great Britain lost nearly 100 million sterling that comes to about Rs. 130 crores, while our contribution to the Government is Rs. 130 crores. I am merely saying this and it is a mere coincidence. It just happens to be the same amount, not that we were waiting for that fact so that we could raise our contribution to a sum equivalent to the loss that the British railways had made. Wherever I go and see railway systems, this is a matter of surprise to those people as to how the Indian Railways have made this position possible.